

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 97/BB/ 2017	-	For filing objections	Rule-4 of I	BPS Building Protection Systems Pvt. Ltd. Vs Value Designbuild Pvt. Ltd.

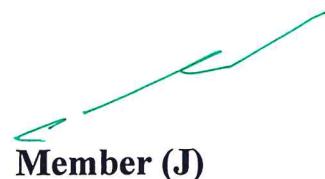
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rohan Icotwari	APPLICANT	

ORDER

PCS for Petitioner Company is present. Counsel for Respondent is also present. Objections not filed, but both the Counsels reported that, the matter is likely to be compromised/settled between the parties and requested time for filing objections or for settlement of compromise. List it on 14/12/2017.



Member (T)



Member (J)